

NOTIFICATION

No. 108 /UHC/Admin.A/2008

Dated: May 20, 2008.

Sri Dhananjay Chaturvedi, Chief Judicial Magistrate, Chamoli is transferred and posted as Chief Judicial Magistrate, Tehri Garhwal vice Sri Kanwar Amninder Singh.

No. 109 /UHC/Admin.A/2008

Dated: May 20, 2008.

Sri Srikant Pandey, Chief Judicial Magistrate, Champawat is transferred and posted as 1st Addl. Civil Judge (Sr. Div.), Dehradun vice Sri Manish Mishra.

No. 110 /UHC/Admin.A/2008

Dated: May 20, 2008.

Sri Manish Mishra, 1st Addl. Civil Judge (Sr. Div.), Dehradun is transferred and posted as Chief Judicial Magistrate, Champawat vice Sri Srikant Pandey.

No. 111. /UHC/Admin.A/2008

Dated: May 20, 2008.

Sri Kanwar Amninder Singh, Chief Judicial Magistrate, Tehri Garhwal is transferred and posted as Joint Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital, on the vacant post.

No. 112. /UHC/Admin.A/2008

Dated: May 20, 2008.

Sri Ajay Chaudhary, Chief Judicial Magistrate, Nainital is transferred and posted as Chief Judicial Magistrate, Chamoli vice Sri Dhananjay Chaturvedi.

No. 113. /UHC/Admin.A/2008

Dated: May 20, 2008.

Smt. Rama Pandey, Civil Judge (Sr. Div.), Nainital is posted as Chief Judicial Magistrate, Nainital vice Sri Ajay Chaudhary.

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No. 114. /UHC/Admin.A/2008

Dated: May 20, 2008.

Km. Monika Mittal, Addl. Civil Judge (Sr. Div.), Nainital is posted as Civil Judge (Sr. Div.), Nainital vice Smt. Rama Pandey.

By Order of the Court,

Sd/-

(V.K. Maheshwari)
Registrar General.